

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2304
ANSWERED ON 06/08/2024**

ANNAPURNA SCHEME

2304 SHRI K C VENUGOPAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds and foodgrains allocated under the Annapurna Scheme to various States including Kerala during the last five years;**
- (b) whether the Government has noted that the targeted number of beneficiaries under the Annapurna Scheme is declining periodically in States like Kerala and if so, the details thereof;**
- (c) whether receiving an old age pension is a hurdle for availing benefits under the Annapurna Scheme;**
- (d) whether the Government is considering for easing the criteria in light of this situation and if so, the details thereof;**
- (e) whether the Government released foodgrains under welfare schemes to beneficiaries living in old age homes and orphanages in Kerala during the last quarter; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Funds allocated under the Annapurna Scheme to various States/UTs including Kerala for providing the prescribed quantity of food grains (10 kgs of food grains (wheat or rice) per month per beneficiary) during last five years is at Annexure-I. Year-wise details of allocation of foodgrains by Department of Food and Public Distribution against the compiled requirement of foodgrains under Annapurna received from the States/UTs is given in Annexure-II.

(b): Annapurna Scheme is a demand based sub-scheme of National Social Assistance Programme (NSAP). With the implementation of National Food Security Act, 2013, the lifting of food grains under the Annapurna scheme has shown a declining trend since 2016-17 and has been "Nil" since FY 2020-21 in respect of States including Kerala.

(c) & (d): No. Annapurna scheme was aimed at providing food security to meet the requirement of those senior citizens who, though eligible, have remained uncovered under the old age pension scheme under NSAP.

(e) & (f): As informed by Department of Food and Public Distribution, Government is allocating foodgrains on half-yearly basis to States/UTs under Welfare Institution and Hostels Schemes (WI&HS) for the residents of SC/ST/OBC hostels and welfare institutions viz. charitable institutions such as beggar homes, Nari-niketans and other similar welfare institutions that are not covered under Targeted Public Distribution System (TPDS) or any other welfare scheme. Under the said scheme, the Department of Food and Public Distribution had last allocated 3,387.06 MT of food grains for 37,634 beneficiaries to the Government of Kerala for the period of April, 2024 to September, 2024. No other request for allocation of foodgrains under WI&HS has been received from Government of Kerala thereafter.

Annexures referred to in part (a) of Lok Sabha Unstarred Question No. 2304 to be answered on 06.08.2024 regarding ANNAPURNA SCHEME

Annexure-I

Details of funds allocated under the Annapurna Scheme to States/ UTs during last five years

Sl. No.	States/UTs	Funds Release (Rs. in lakh)				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	378.24	383.42	383.42	496.18	72.18
2	Bihar	1159.35	1175.22	1175.22	1520.85	221.24
3	Chhattisgarh	168.38	170.68	170.68	220.88	32.13
4	Goa	2.92	2.96	2.96	3.83	0.56
5	Gujarat	108.50	109.98	109.98	142.33	20.70
6	Haryana	0.00	0.00	0.00	0.00	0.00
7	Himachal Pradesh	18.40	18.65	18.65	24.14	3.51
8	J & K	71.12	40.68	40.68	40.68	4.24
9	Jharkhand	382.31	387.55	387.55	501.52	72.96
10	Karnataka	0.00	0.00	0.00	0.00	0.00
11	Kerala	256.81	260.33	260.33	336.89	49.01
12	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00
13	Maharashtra	751.56	761.85	761.85	985.90	143.42
14	Odisha	450.93	457.11	457.11	591.54	86.05
15	Punjab	0.00	0.00	0.00	0.00	0.00
16	Rajasthan	330.55	335.07	335.07	433.62	63.08
17	Tamil Nadu	461.98	468.31	468.31	606.04	88.16
18	Telangana	270.32	274.03	274.03	354.62	51.59
19	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00
20	Uttarakhand	0.00	0.00	0.00	0.00	0.00
21	West Bengal	452.80	459.00	459.00	593.99	86.41
NE States						
22	Arunachal Pradesh	93.07	93.07	93.07	97.65	0.00
23	Assam	494.74	494.74	494.74	519.06	0.00
24	Manipur	64.90	64.90	64.90	68.09	0.00
25	Meghalaya	69.98	69.98	69.98	73.43	0.00
26	Mizoram	19.55	19.55	19.55	20.51	0.00
27	Nagaland	50.83	50.83	50.83	53.33	0.00
28	Sikkim	18.77	18.77	18.77	19.69	0.00
29	Tripura	112.21	112.21	112.21	117.73	0.00
Union Territories						
30	A&N Islands	4.84	2.88	2.88	2.88	0.17
31	Chandigarh	3.81	2.26	2.26	2.26	0.13
32	D&N Haveli	3.79	2.25	2.25	2.25	0.11
33	Daman & Diu					
34	NCT Delhi	69.56	35.56	35.56	35.56	3.70
35	Ladakh		5.26	5.26	5.26	0.31
36	Lakshadweep	0.52	0.31	0.31	0.31	0.02
37	Puducherry	13.67	6.99	6.99	6.99	0.73
	TOTAL	6284.41	6284.40	6284.40	7878.00	1000.00

Annexure-II

Year-wise details of allocation of foodgrains by Department of Food and Public Distribution against the compiled requirement under Annapurna received from the States/UTs

Year of allocation	Quantity of Foodgrains (in Metric Tons)
2019-20	26164.135 MTs
2020-21	3438.647 MTs
2021-22	No demand under the scheme during FY 2021-22, 2022-23, 2023-24 from States/ UTs and, hence, no allocation of foodgrains was made
2022-23	
2023-24	
